

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.155  
TP 128 of 2016(CP 55 of 2016)

**Proceedings under Section 397-398**

**IN THE MATTER OF:**

Avni Dharmesh Patel  
V/s  
Venus Procon Pvt Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on: 16/05/2023**

**Coram:**

Mr.Shammi Khan, Hon'ble Member(J)  
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Alkesh Jalan, Adv.  
For the Respondent : Mr. Nishith Acharya, Adv. for Mr. Aditya Pandya, Adv.

**ORDER**

Ld. Counsel for the petitioner appears.

Ld. Proxy Counsel for the respondent appears and submits that the arguing counsel Mr. Aditya Pandya is not available today and requests for adjournment.

List the matter for hearing on 17.07.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

Anuj

-SD-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**